

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6056
ANSWERED ON:05.05.2005
INCLUSION OF BHAR RAJBHAR CASTE OF UP IN SC LIST
Yadav Shri Umakant

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the issue of inclusion of Bhar/Rajbhar caste in Uttar Pradesh in the List of Scheduled Castes is under consideration of the Union Government;
- (b) if so, the details thereof;
- (c) the reasons for non-inclusion of the said caste in the above list so far; and
- (d) the time by which the said caste is likely to be included in SC List?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (d): The proposal has been processed as peer approved modalities in consultation with the Registrar General of India, which did not favour it and therefore, the state Government has, been requested to justify their recommendation. No time frame can, however, be assigned for taking final decision, as the proposals are processed in consultation with various agencies and that any amendment in the list of Scheduled castes can be done only by an Act of Parliament, in view of Article 341 (2) of the Constitution.